

**II. Customs Duty**

(i) Amount stayed by various competent authorities/kept in abeyance	:	316	
(ii) Outstanding demand recoverable		718	
<b>Total</b>			<b>1034</b>

**III. Central Excise Duty**

(i) Amounts stayed by various competent authorities/kept in abeyance		6810	
(ii) Outstanding demand recoverable		1411	
<b>Total</b>			<b>8221</b>

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<b>Grand Total</b>			<b>62392</b>
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**Assistance to Tripura for Flood Control Work**

\*32. SHRI KHAGEN DAS: Will the Minister of WATER RESOURCES be pleased to state:

whether Government have received a proposal from the Government of Tripura for the assistance for Flood Control Work on Indo-Bangladesh border;

if so, whether Government appreciate the need to take up this work on urgent basis because of the erosion taking place on the Indian side;

whether Government would provide assistance to the Government of Tripura for these works; and

if so, the details thereof?

THE MINISTER OF WATER RESOURCE (SHRI ARJUN SETHI): (a) to (d) Government of Tripura has submitted a proposal during August, 1999 consisting a list of anti erosion schemes near Indo-Bangladesh border in the form of a concept paper amounting to Rs. 20 crore seeking Central Assistance. After examination of the proposal, Centre has advised the State Government to supplement the proposal with detailed project report duly approved by State Technical Advisory Committee/State Flood Control Board.

A Centrally Sponsored Scheme titled "Flood Control Scheme in Brahmaputra and Barak Basin in North Eastern States" has been formulated to assist the States including Tripura in taking up flood control and anti erosion schemes in the IX Plan. The scheme has been cleared by the Expenditure Finance Committee in its recent meeting on 12.07.2000.